

(c) whether there is heavy short fall;

(d) if so, what action Government contemplates to take and by what date this short fall is likely to be completed; and

(e) whether the Ministry is considering about the crash programme for filling up these vacancies, similar to that adopted by Ministry of Railways?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING & TRANSPORT (SHRI CHAND RAM): (a) to (e). The information is being collected and will be laid on the Table of the House.

Terms and Allowances for the post of Field Marshal

5680. SHRI RUDOLPH RODRIGUES: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have prescribed any terms, conditions, and specific allowances for the post of a Field Marshal;

(b) if so, what are these; and

(c) if not, what proposals, if any, are under consideration in this matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Government have not prescribed any set terms and conditions or allowances for a Field Marshal. When General SHFJ Maneckshaw was promoted to the rank of Field Marshal, with effect from 1st January, 1973, he was allowed an additional salary of Rs. 500 per mensem over and above his salary of Rs. 4000 p.m., as Chief of the Army Staff. He drew this total salary of Rs. 4500 upto the end of six months leave following his relinquishment of the post of Chief of the Army Staff. Even thereafter, he was not transferred to the retired list but continues to be on the active list for life. From 15th July 1973, the Field Marshal was sanctioned—besides his normal pension of Rs. 1200 per mensem as Chief of the

Army Staff—an additional sum of Rs. 400 p.m. as special pay. He is also entitled to certain *ad hoc* pensionary reliefs granted from time to time generally to Army personnel.

Badarpur Thermal Power Station

5681. SHRI JANARDHANA POOJARY:

SHRI RAJENDRA KUMAR SHARMA:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that two of the three units of Badarpur Thermal Power Station remain out of order which may result in the serious power crisis in the capital; and

(b) if so, the remedial measures taken?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The power requirement in Delhi is met by generation from DESU's own Power Stations and Badarpur Thermal Power Station. In the case of any shortfall in the availability of power, assistance is also taken from neighbouring power systems in the Northern Region. There is, therefore, no apprehension of any serious power crisis in the capital. Various steps are also being taken to improve the performance of generating units at Badarpur Thermal Power Station, where at present two units are working. It is expected that performance of generating units at Badarpur Thermal Power Station would improve after necessary modifications and renovations which have been agreed upon with the equipment manufacturers have been completed.

निगम की बलों से कुचटनाएँ होना

5682. श्री नोबिन्दा राम मिरी: क्या मौज्जुद और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली परिवहन निगम द्वारा बनाई जा रही स्थानीय बसों में बढ़ते तथा

उत्तरते समय वर्ष 1973 से 1977 तक के तीन वर्षों के दौरान प्रत्येक वर्ष कितनी किस प्रकार की और किन कारणों से दुर्घटनाएँ हुईं; और

(ख) क्या ऐसी दुर्घटनाओं से बचने के लिए सरकार कोई ठोस कार्यवाही कर रही है और यदि हाँ, तो किस प्रकार की ?

नौवहन और परिवहन मंत्रालय में प्रचारी राज्य मंत्री (श्री चांद राम) : (क) इस सम्बन्ध में निगम द्वारा धन से कोई धाँकड़े नहीं रखे जाते ।

(ख) बस कर्मों दलों को सक्त हिदायतें दी गई हैं कि वे सही बस स्टापों पर बसें रोकेँ तथा जब यात्री चढ़ रहे या उतर रहे हों तो बसें न चलाएँ । हाल ही में कर्मोदल के लिए, 'करने' तथा 'न करने' के सेट कडे धनुगलन के लिए जारी किए गए हैं जिनमें यह निर्देश भी शामिल है । व्यस्ततम समय यात्रियों के सही ढंग से चढ़ने को सुनिश्चित करने के लिए दिल्ली परिवहन नियम के निरीक्षक स्टाफ कहर के मुख्य स्टापों पर तैनात किए जाते हैं । चालकों की बस चलाने की धादतों को जांच के लिए निगम द्वारा एक विशेष दल का गठन किया गया है ।

Raw Material Banks

5683. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering a proposal to set up chain of raw material banks for supply of raw materials to small scale industries; and

(b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.

(b) Question does not arise.

Collection of Funds by Defence Committee of Senior Police Officers for Officers Involved in Sunder Murder Case

5684. CHOWDHRY BALBIR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a defence committee formed by the Senior Cadres of the Delhi Police is collecting funds and organising defence for the persons involved in Sunder Murder Case; and

(b) how far is it permissible under the service rule to constitute such committees to defend persons involved in criminal cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No Defence Committee has been formed by the Senior Cadres of Delhi Police for the purpose.

(b) Formation of such Committees is not permissible under the Rules.

Output of writing paper and printing paper

5685. SHRI D. D. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the recent order regulating paper production has helped improve output of writing paper and printing paper;

(b) if so, details thereof;

(c) if not, reasons thereof; and

(d) whether Government owned Hindustan Paper Corporation has been producing adequate quantity of writing and printing paper?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Clause 3 of the Paper (Regulation of Production) Order, 1978 stipulating minimum percentages of production of common varieties of writing and printing paper has come into force from 1st April, 1978 and it is therefore too early to assess its effect on the output of such paper.